

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-23-2020.

Mr. Habib Bellary ... Petitioner.

Versus

Shri Lawrence Miranda alias
Lourenco Rosario Miranda & ors. ... Respondents.

Ms. Suzette Pereira, Advocate for the Petitioner.

Shri V. Rodrigues, Advocate for the Respondent no.1.

Shri T. Patil, Advocate for the Respondent no.2.

Coram : Nutan D. Sardesai. J.

Dated : 12th June, 2020

P.C.:

None for the respondent nos.3 and 4.

2. Ms. Suzette Pereira, learned Advocate seeks leave to file her rejoinder within a week's time. Leave granted.

3. Stands over on 22.06.2020.

Nutan D. Sardesai, J.

MF/-